

12.03 hrs.

Title: Regarding nomination and election of Members from Rajya Sabha to the Committee on Public Accounts, the Committee on Public Undertaking and the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

SECRETARY-GENERAL: Sir, I have to report the following three messages received from the Secretary-General of Rajya Sabha:

I. "I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 3rd March, 2003 adopted the following Motion in regard to the Committee on Public Accounts:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha, to associate with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1st May, 2003 and ending on the 30th April, 2004 and do proceed to elect, in such manner as the Chairman may direct, seven Members from among the Members of the House to serve on the said Committee. "

2. "I am further to inform the Lok Sabha that in pursance of the above Motion, the following Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Santosh Bagrodia
2. Shri K. Rahman Khan
3. Dr. Alladi P. Rajkumar
4. Shri C.P. Thirunavukkarasu
5. Shri Bachani Lekhraj
6. Prof. Ram Gopal Yadav
7. Shri Prasanta Chatterjee."

II. "I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 3rd March, 2003 adopted the following Motion in regard to the Committee on Public Undertakings:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha, to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 2003 and ending on the 30th April, 2004 and do proceed to elect, in such manner as the Chairman may direct, seven Members from among the Members of the House to serve on the said Committee. "

2. "I am further to inform the Lok Sabha that in pursance of the above Motion, the following Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri Kalraj Mishra
2. Shri Lalitbhai Mehta
3. Shrimati Ambika Soni
4. Shri Jibon Roy
5. Shri Suresh Kalmadi
6. Shri Satish Pradhan
7. Shri K. Kalavenkata Rao."

III. "I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 3rd March, 2003 adopted the following Motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 2003 and ending on the 30th April, 2004 and do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, ten Members from among the Members of the House to serve on the said Committee."

2. "I am further to inform the Lok Sabha that in pursuance of the Motion, the following Members of the Rajya Sabha have been duly elected to the said Committee:-

1. Prof. R.B.S. Varma
2. Shri Nana Deshmukh
3. Shri Gandhi Azad
4. Shri Birabhadra Singh
5. Shri V.V. Raghavan
6. Dr. Faguni Ram
7. Shri Raju Parmar
8. Shri Sukhdev Singh Libra
9. Shri Anil Kumar
10. Shri R. Kamaraj."
